


(6)

Date: 12.2.90.

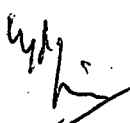
Present Mr. Ramaswamy
for the applicant and Mr. Koliaskar
for Mr. M.I. Sethna for the respondents
At the request of Mr. Ramaswamy
adjourned to 14.3.90 for
admission and interim relief.


(M.Y. PRIOLKAR) (M.B. MURKUMDAR)
M(A) M(J)

Dated: 14/3/90:

Counsel for the applicant
says that a representation
has been made to the Govern-
ment in the matter of
continuance of such inquiries
and some orders are
expected after some time.

list for admission
orders on 12/6/90 as
agreed by both the parties.


(M.Y. Priolkar) (Kameshwar Nath)
MCA) V/C.

